

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD**

Sub:- High Court for the State of Telangana – Letter received from the Registrar (Administration), National Judicial Academy, Bhopal – Academic Calendar for the months of August & September, 2019 and Nominations of Two Family Court Judges for the Academic Programme No.P-1168 “Refresher Course for Family Courts” scheduled to be held from 20.09.2019 to 24.09.2019 – Nomination of Judicial Officers – Orders issued.


Ref: Letter dt:09.08.2019, received from the Registrar (Administration), National Judicial Academy, Bhopal.

ORDER: ROC.NO. 682/SO/2019, DATED 09.09.2019

The Hon'ble High Court has been pleased to nominate Smt. G.Bhavani Chandra, XVI Addl. District & Sessions Judge-cum-XVI Addl. M.S.J-cum-III Addl. Family Court, Malkajgiri, Rangareddy District and Smt. K.Sailaja, Judge, Family Court-cum-III Addl. District & Sessions Judge, Warangal to participate in the Academic Programme No.P-1168 “Refresher Course for Family Courts” scheduled to be held from 20.09.2019 to 24.09.2019 at National Judicial Academy, Bhopal.

The nominated officers are informed that the High Court will not entertain any requests for cancellation of their nominations to the programme.

The Officers, who are nominated, are instructed to go through the “Joining Instructions” published on the National Judicial Academy website.


REGISTRAR GENERAL
9.9.19.

To

1. The Individual concerned.
2. The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court.)